

Filing under clause (ca) of sub-regulation(2) of regulation 13 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure - 3

Category of Creditor : Operational Creditors (Govt. dues)

S.No.	Name of Creditor	Identification Number	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification
1	Deputy Commissionere of Commercial Taxes	Govt. Dept	34,26,15,767.00	34,26,15,767.00	0.00	0.00	0.00
	<b>Total</b>		<b>34,26,15,767.00</b>	<b>34,26,15,767.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>

